

ITEM NO.110

COURT NO.9

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8617/2013

V.VINCENT VELANKANNI

Appellant(s)

VERSUS

UNION OF INDIA . & ORS.

Respondent(s)

WITH

S.L.P.(C)...CC No. 3704-3706/2012 (XII)

Date : 16-08-2023 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. R Nedumaran, Adv.
Mr. Vijay Kumar, AOR

Mr. Prashant Bhushan, AOR
Mr. Anurag Tiwary, Adv.

For Respondent(s) Mr. Abid Ali Beeran P, AOR

Dr. Joseph Aristotle S., AOR

Mr. Nachiketa Joshi, Adv.
Mr. Rajesh Kumar Singh, Adv.
Ms. Priya Mishra, Adv.
Mr. Rupesh Kumar, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter before a Bench of which one of us
(K.V.Viswanathan, J.) is not a member.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER